

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.07.2022 (MONDAY)

COURT –II (VIRTUAL MODE)

10:20 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|--------------------------------|--|-------------------------------|---|
| 1. | Comp. App. (AT) No. 50 of 2022 | Institute of Gastro & Kidney Care Pvt. Ltd. Vs. Dr. Kedarnath Panda & Ors. | Neeraj K. Gupta | Manisha Chaudhary Naveen Dahiya-R1 to 3 Patit P. Bishwash-R4 to 15 |

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

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|-----------|---------------------------------------|---|------------|--------------|
| 2. | Comp. App. (AT) (Ins) No. 497 of 2021 | Gupta Exim (India) Pvt. Ltd. Vs. Knitcraft Apparels International Pvt. Ltd. | Harsh Garg | Keshri Kumar |
|-----------|---------------------------------------|---|------------|--------------|

For Orders

| | | | | |
|-----------|--|---|-----------------|---|
| 3. | I.A No 1926 of 2022 in Comp. App. (AT) (Ins) No. 679 of 2022 | Vikas Jain Vs. Devyog Projects Pvt. Ltd. & Anr. | Mohit Chaudhary | Ankur Das Ujjawal Anand Sharma-R1 Prabhjit Singh Soni Swarnika Aggarwal GP. Madaan |
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For Admission (After Notice)

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| 4. | Comp. App. (AT) (Ins) No. 684 of 2022 | CFM Asset Reconstruction Pvt. Ltd. Vs. Rishi Gupta & Anr. | Krishna Murthy | Aditya Narayan Mahajan Suvaaankoor Das Arushi Kaulaskar |
| 5. | Comp. App. (AT) No. 46 of 2022 | Sushil Kukreja Vs. Registrar of Companies, Chhattisgarh | CS Ruhul Parsrampur | |

For Hearing

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|-----------|--|---|----------------|--|
| 6. | Comp. App. (AT) (Ins) No. 612 of 2021 (PH) | Rajesh Narang Vs. Durha Vitrak Pvt. Ltd. & Anr. | Rajat Bhardwaj | Sharad Tyagi Yukti Makan-R1, R2 Aishwarya Mohan Gahrana |
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| 7. | Comp. App. (AT) (Ins) No. 498 of 2021 & I.A No. 1948 of 2022 (PH) | Anshdeep Chaddha Vs. S.E. Power Ltd. & Anr. | Jaya Goyal | Harshal Kumar-R1 |
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**By order of Hon'ble Chairperson
-sd/-
Registrar**